

Anil Laxman Pansare
Registrar (OSD)



SUPREME COURT OF INDIA
NEW DELHI-110 201

Dated: 11th October, 2018

Sir,

I wish to inform you that the Supreme Court has recently published the **“proceedings of Conference on National Initiative to Reduce Pendency and Delay in Judicial System”**. In order to give wider publicity to the recommendations and resolution of the Conference, the Hon'ble the Chief Justice of India has directed that the Registry should request to all the Principal District Judges to download the proceedings of the aforesaid Conference from the Official Website of the Supreme Court of India under the Link **“Publication”** and give wider publicity to the same.

I, therefore, request you to download the proceedings of the aforesaid conference and circulate the same among your colleagues and others having interest in the field.

(Anil Laxman Pansare)

All the Principal District Judges